

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :02-11-2021

Date : 02.11.2021										
S L N O.	C.A. No.	Date of Appli cation	Case No.	Name of the Applica nt	C.C Typ e	Judg e / Cour t Name	C.C Applied For	Other Document	Dea lin g Sec tio n	Se at
1	4179 1/20 21	02.11 .2021	FAO- 86/2 021	BIKRAM BEHERA	C.O .	COUR T NO. 22	Order Dtd. 2021- 10-30			(S ea t No -)
2	4179 2/20 21	02.11 .2021	WA- 401/ 2021	L. D. PANDA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2021- 10-29			(S ea t No -)
3	4179 3/20 21	02.11 .2021	WA- 474/ 2021	L. D. PANDA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2021- 10-29			(S ea t No -)
4	4179 4/20 21	02.11 .2021	CONT C- 481/ 2019	B.K. PATI	C.O .	COUR T NO. 3 OLD	Order Dtd. 2021- 10-29			(S ea t No -)
5	4179 5/20 21	02.11 .2021	WP (C) - 1735 2/20 21	K. C. PANDA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2021- 10-01			(S ea t No -)
6	4179 6/20 21	02.11 .2021	WP (C) - 1311 9/20 14	R. K. BARIK	C.O .	COUR T NO. 16	Order Dtd. 2021- 10-26			(S ea t No -)
7	4179	02.11	WP (C	K. C.	C.O	COUR	Order Dtd. 2021-			(S

	7/20 21	.2021) - 1311 9/20 14	PANDA	.	T NO. 16	10-26			ea t No -)
8	4179 8/20 21	02.11 .2021	WP (C) - 1311 9/20 14	P.K. PATRI	C.O .	COUR T NO. 16	Order Dtd. 2021- 10-26			(S ea t No -)
9	4179 9/20 21	02.11 .2021	WP (C) - 1029 2/20 14	R. C. MUDULI	C.O .	COUR T NO. 16	Order Dtd. 2021- 10-26			(S ea t No -)
1 0	4180 0/20 21	02.11 .2021	WP (C) - 2230 1/20 18	S.MOHAN TY	GEN ERA L		Order Dtd. 2019- 02-07		WRIT BRAN CH-5	(S ea t No - 47)
1 1	4180 1/20 21	02.11 .2021	WP (C) - 1029 6/20 14	PRAKASH	C.O .	COUR T NO. 16	Order Dtd. 2021- 10-26			(S ea t No - 47)
1 2	4180 2/20 21	02.11 .2021	WP (C) - 1147 2/20 14	M. NAYAK	C.O .	COUR T NO. 16	Order Dtd. 2021- 10-26			(S ea t No - 47)
1 3	4180 3/20 21	02.11 .2021	WP (C) - 1145 7/20 14	SATYABR ATA DAS	C.O .	COUR T NO. 16	Order Dtd. 2021- 10-26			(S ea t No - 47)
1 4	4180 4/20 21	02.11 .2021	WP (C) - 2016 3/20 19	S.K.BEH ERA	GEN ERA L		Order Dtd. 2019- 10-29			(S ea t No - 47)
1 5	4180 5/20 21	02.11 .2021	WPC (OAC) - 1996	M. R. BARIK	C.O .	COUR T NO. 3	Order Dtd. 2021- 11-01			(S ea t No

			/199 9			OLD				- 47)
1 6	4180 6/20 21	02.11 .2021	WPC (OAC) - 2755 /201 7	TAPAN SWAIN	C.O .	COUR T NO. 3 OLD	Order Dtd. 2021- 11-01			(S ea t No - 47)
1 7	4180 7/20 21	02.11 .2021	TRP (C)- 232/ 2020	D. K. JENA	C.O .	COUR T NO. 8	Order Dtd. 2021- 11-01			(S ea t No - 47)
1 8	4180 8/20 21	02.11 .2021	TRP (C)- 232/ 2020	D. DAS	C.O .	COUR T NO. 8	Order Dtd. 2021- 11-01			(S ea t No - 47)
1 9	4180 9/20 21	02.11 .2021	WP (C))- 1997 4/20 19	S.BEHER A	GEN ERA L		Order Dtd. 2019- 10-25			(S ea t No - 47)
2 0	4181 0/20 21	02.11 .2021	WP (C))- 3289 8/20 21	MANAS RANJAN BADAJEN A	C.O .		Order Dtd. 2021- 11-01			(S ea t No - 47)
2 1	4181 1/20 21	02.11 .2021	WP (C))- 2942 1/20 11	S.BEHER A	GEN ERA L		Order Dtd. 2012- 02-17	WRIT BRAN CH-9		(S ea t No - 50)
2 2	4181 2/20 21	02.11 .2021	WP (C))- 3525 8/20 20	S. K. BEHERA	GEN ERA L		Order Dtd. 2020- 12-23			(S ea t No - 50)
2	4181	02.11	WP (C)	S. K.	GEN		Order Dtd. 2021-			(S

3	3/20 21	.2021) - 2719 2/20 21	BEHERA	ERA L		09-08			ea t No - 50)
2 4	4181 4/20 21	02.11 .2021	WP(C) - 2831 0/20 21	S. K. BEHERA	GEN ERA L		Order Dtd. 2021- 09-16			(S ea t No - 50)
2 5	4181 5/20 21	02.11 .2021	WP(C) - 3191 7/20 21	P. C. CHH INCHANI	C. O .	COUR T NO. 3 OLD	Order Dtd. 2021- 11-01	WRIT BRAN CH-3		(S ea t No - 11)
2 6	4181 6/20 21	02.11 .2021	WP(C) - 1940 2/20 18	S. K. BEHERA	GEN ERA L		Order Dtd. 2021- 10-29			(S ea t No - 11)
2 7	4181 7/20 21	02.11 .2021	WP(C) - 3360 3/20 21	BABITA SAHU	C. O .	COUR T NO. 24	Order Dtd. 2021- 10-29			(S ea t No - 11)
2 8	4181 8/20 21	02.11 .2021	WP(C) - 1311 9/20 14	S. K. BEHERA	GEN ERA L		Order Dtd. 2021- 10-26			(S ea t No - 11)
2 9	4181 9/20 21	02.11 .2021	WP(C) - 3326 1/20 21	P. K. PAL	C. O .	COUR T NO. 3 OLD	Order Dtd. 2021- 11-01			(S ea t No - 11)
3 0	4182 0/20 21	02.11 .2021	WP(C) - 3357 3/20 21	JYOTI RANJAN SAHOO	C. O .	COUR T NO. 3 OLD	Order Dtd. 2021- 11-01			(S ea t No - 11)

										11)
31	4182 1/20 21	02.11 .2021	WP (C))- 3386 6/20 21	SUMANTA DAS	C.O .	COUR T NO. 3 OLD	Order Dtd. 2021- 11-01			(S ea t No - 11)
32	4182 2/20 21	02.11 .2021	WP (C))- 3357 5/20 21	JYOTI RANJAN SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2021- 11-01			(S ea t No - 11)
33	4182 3/20 21	02.11 .2021	WPC (OAC) - 3608 /200 1	ARUN KUMAR JATI	C.O .	COUR T NO. 3 OLD	Order Dtd. 2021- 10-30			(S ea t No - 11)
34	4182 4/20 21	02.11 .2021	WP (C))- 3369 7/20 21	P. K. BARIK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2021- 10-30			(S ea t No - 11)
35	4182 5/20 21	02.11 .2021	WP (C))- 3369 3/20 21	L. D. SAHU	C.O .	COUR T NO. 3 OLD	Order Dtd. 2021- 10-30			(S ea t No - 11)
36	4182 6/20 21	02.11 .2021	WP (C))- 3379 8/20 21	M. R. SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2021- 10-30			(S ea t No - 11)
37	4182 7/20 21	02.11 .2021	WP (C))- 3472 /202 0	SAROJ KUMAR PARIDA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2021- 11-01			(S ea t No - 11)
38	4182 8/20	02.11 .2021	WP (C))-	MANAS RANJAN	C.O .	COUR T	Order Dtd. 2021- 11-01			(S ea

	21		3288 3/20 21	BADAJEN A		NO. 3 OLD				t No - 11)
3 9	4182 9/20 21	02.11 .2021	WP (C))- 3267 9/20 21	DEBENDR A BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2021- 11-01			(S ea t No - 11)
4 0	4183 0/20 21	02.11 .2021	WP (C))- 3257 3/20 21	SARADA NAYAK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2021- 11-01			(S ea t No - 11)
4 1	4183 1/20 21	02.11 .2021	WP (C))- 3294 0/20 21	MANAS RANJAN BADAJEN A	C.O .	COUR T NO. 3 OLD	Order Dtd. 2021- 11-01			(S ea t No - 11)
4 2	4183 2/20 21	02.11 .2021	ABLA PL- 1157 6/20 21	JAGANNA TH KAMILA	C.O .	COUR T NO. 25	Order Dtd. 2021- 11-01			(S ea t No - 11)
4 3	4183 3/20 21	02.11 .2021	WP (C))- 3198 7/20 21	R. B. MISHRA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2021- 11-01			(S ea t No - 11)
4 4	4183 4/20 21	02.11 .2021	ABLA PL- 1832 5/20 19	J.R. NAYAK	C.O .	COUR T NO. 1	Order Dtd. 2021- 11-01			(S ea t No - 11)
4 5	4183 5/20 21	02.11 .2021	WP (C))- 1311 9/20 14	S. K. BEHERA	GEN ERA L		Order Dtd. 2021- 10-26			(S ea t No - 11)

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4 6	4183 6/20 21	02.11 .2021	ABLA PL- 1834 1/20 19	S.CHOUH HURY	C.O .	COUR T NO. 1	Order Dtd. 2021- 11-01			(S ea t No - 11)
4 7	4183 7/20 21	02.11 .2021	WP (C) - 3189 8/20 21	TAPAN SWAIN	C.O .	COUR T NO. 3 OLD	Order Dtd. 2021- 11-01			(S ea t No - 11)
4 8	4183 8/20 21	02.11 .2021	ABLA PL- 1834 5/20 19	B.P. TANGA	C.O .	COUR T NO. 1	Order Dtd. 2021- 11-01			(S ea t No - 11)
4 9	4183 9/20 21	02.11 .2021	WP (C) - 3144 3/20 21	M. NAYAK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2021- 11-01			(S ea t No - 11)
5 0	4184 0/20 21	02.11 .2021	WP (C) - 3361 7/20 21	L. D. PANDA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2021- 11-01	WRIT BRAN CH-8		(S ea t No - 41)
5 1	4184 1/20 21	02.11 .2021	ABLA PL- 1834 8/20 19	D.NAYAK	C.O .	COUR T NO. 1	Order Dtd. 2021- 11-01			(S ea t No - 41)
5 2	4184 2/20 21	02.11 .2021	WP (C) - 3367 8/20 21	MANAS PATI	C.O .	COUR T NO. 3 OLD	Order Dtd. 2021- 11-01			(S ea t No - 41)
5 3	4184 3/20 21	02.11 .2021	ABLA PL- 1834	D.NAYAK	C.O .	COUR T NO.	Order Dtd. 2021- 11-01			(S ea t)

			9/20 19			1				No - 41)
5 4	4184 4/20 21	02.11 .2021	WP (C))- 3389 5/20 21	SMITA DAS	C.O .	COUR T NO. 3 OLD	Order Dtd. 2021- 11-01			(S ea t No - 41)
5 5	4184 5/20 21	02.11 .2021	WP (C))- 3389 5/20 21	SMITA DAS	C.O .	COUR T NO. 3 OLD	Order Dtd. 2021- 11-01			(S ea t No - 41)
5 6	4184 6/20 21	02.11 .2021	ABLA PL- 1835 7/20 19	S.SAHOO	C.O .	COUR T NO. 1	Order Dtd. 2021- 11-01			(S ea t No - 41)
5 7	4184 7/20 21	02.11 .2021	WP (C))- 3367 7/20 21	JYOTI RANJAN NAYAK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2021- 11-01			(S ea t No - 41)
5 8	4184 8/20 21	02.11 .2021	WP (C))- 1643 7/20 21	B.C. MOHANTY	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2021- 10-28			(S ea t No - 41)
5 9	4184 9/20 21	02.11 .2021	WP (C))- 3312 5/20 21	SARADA NAYAK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2021- 11-01			(S ea t No - 41)
6 0	4185 0/20 21	02.11 .2021	ABLA PL- 1829 2/20 19	S.BISWA L	C.O .	COUR T NO. 1	Order Dtd. 2021- 11-01			(S ea t No - 41)

61	4185 1/20 21	02.11 .2021	WP (C))- 3331 8/20 21	MANAS PATI	C.O .	COUR T NO. 3 OLD	Order Dtd. 2021- 11-01			(S ea t No - 41)
62	4185 2/20 21	02.11 .2021	WP (C))- 3174 9/20 21	NANDA KISHORE ROUT	C.O .	COUR T NO. 3 OLD	Order Dtd. 2021- 11-01			(S ea t No - 41)
63	4185 3/20 21	02.11 .2021	SAO- 4/20 20	M.BARAL	C.O .	COUR T NO. 25	Order Dtd. 2021- 11-01	SECO ND APPE AL		(S ea t No - 2)
64	4185 4/20 21	02.11 .2021	ABLA PL- 1832 3/20 19	SARAT DASH	C.O .	COUR T NO. 1	Order Dtd. 2021- 11-01			(S ea t No - 2)
65	4185 5/20 21	02.11 .2021	ABLA PL- 1832 0/20 19	P. K. JENA	C.O .	COUR T NO. 1	Order Dtd. 2021- 11-01			(S ea t No - 2)
66	4185 6/20 21	02.11 .2021	WP (C))- 6632 /201 9	S. K. BEHERA	GEN ERA L		Order Dtd. 2019- 10-26			(S ea t No - 2)
67	4185 7/20 21	02.11 .2021	RSA- 458/ 2003	R.K. NAYAK	C.O .	COUR T NO. 25	Order Dtd. 2021- 11-01	SECO ND APPE AL		(S ea t No - 3)
68	4185 8/20 21	02.11 .2021	ABLA PL- 1831 8/20 19	R. C. MOHARAN A	C.O .	COUR T NO. 1	Order Dtd. 2021- 11-01			(S ea t No - 3)
69	4185 9/20 21	02.11 .2021	RSA- 348/ 2007	P.C. MOHANTY	C.O .	COUR T NO.	Order Dtd. 2021- 11-01	SECO ND APPE		(S ea t

						25			AL	No-3)
70	4186 0/20 21	02.11 .2021	ABLA PL- 1831 6/20 19	A. K. BISWAL	C.O.	COURT NO. 1	Order Dtd. 2021- 11-01			(Seat No- 3)
71	4186 1/20 21	02.11 .2021	WP(C))- 1576 0/20 21	S. K. BEHERA	GEN ERA L		Order Dtd. 2021- 10-25	WRIT BRAN CH (DIV ISIO N BENC H)	(Seat No- 10 3)	
72	4186 2/20 21	02.11 .2021	ABLA PL- 1831 5/20 19	A. K. BISWAL	C.O.	COURT NO. 1	Order Dtd. 2021- 11-01		(Seat No- 10 3)	
73	4186 3/20 21	02.11 .2021	BLAP L- 5161 /202 1	R.K. MALLICK	C.O.	COURT NO. 25	Order Dtd. 2021- 11-01		(Seat No- 10 3)	
74	4186 4/20 21	02.11 .2021	ABLA PL- 1831 0/20 19	SARAT DASH	C.O.	COURT NO. 1	Order Dtd. 2021- 11-01		(Seat No- 10 3)	
75	4186 5/20 21	02.11 .2021	ABLA PL- 1830 6/20 19	SAILEND RA BISWAL	C.O.	COURT NO. 1	Order Dtd. 2021- 11-01		(Seat No- 10 3)	
76	4186 6/20 21	02.11 .2021	BLAP L- 2787 /202 1	S.SUNDA RA	C.O.	COURT NO. 25	Order Dtd. 2021- 11-01	CRMI NAL MISC -2	(Seat No- 16)	
7	4186	02.11	ABLA	A.	C.O.	COUR	Order Dtd. 2021-		(S	

7	7/20 21	.2021	PL- 1829 9/20 19	MOHANTY	.	T NO. 1	11-01			ea t No - 16)
7 8	4186 8/20 21	02.11 .2021	BLAP L- 2536 /202 1	S.BISWA L	C.O .	COUR T NO. 25	Order Dtd. 2021- 11-01			(S ea t No - 16)
7 9	4186 9/20 21	02.11 .2021	WP(C) - 3104 4/20 20	PRADIP KANHAR	GEN ERA L		Entire Order			(S ea t No - 16)
8 0	4187 0/20 21	02.11 .2021	ABLA PL- 1539 7/20 20	M.R.PAN DA	GEN ERA L		Order Dtd. 2021- 01-19			(S ea t No - 16)
8 1	4187 1/20 21	02.11 .2021	WP(C) - 3104 5/20 20	JAMUNA DIGAL	GEN ERA L		Entire Order			(S ea t No - 16)
8 2	4187 2/20 21	02.11 .2021	ABLA PL- 1837 0/20 19	SUBRAT KUMAR NAYAK	C.O .	COUR T NO. 1	Order Dtd. 2021- 11-01			(S ea t No - 16)
8 3	4187 3/20 21	02.11 .2021	ABLA PL- 1836 0/20 19	J.K. MOHAPAT RA	C.O .	COUR T NO. 1	Order Dtd. 2021- 11-01			(S ea t No - 16)
8 4	4187 4/20 21	02.11 .2021	WP(C) - 72/2 015	U.KUMAR	GEN ERA L		Order Dtd. 2015- 01-07	WRIT BRAN CH-4		(S ea t No - 16)

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85	4187 5/20 21	02.11 .2021	CRP- 13/2 007	M.R.BAR IK	GEN ERA L		Order Dtd. 2008- 09-17	AFFIDATIVE OF OP.11.9.2008 ,CONSILIATIO N REPORT DT.31.8.2007 , AFFIDAVIT ON 1.9.2008.	CIVI L REVI SION	(S ea t No - 4)
86	4187 6/20 21	02.11 .2021	WA- 35/2 013	M.R.BAR IK	GEN ERA L		Order Dtd. 9999- 12-31Annexure,	IA	M.J. C.	(S ea t No - 1)
87	4187 7/20 21	02.11 .2021	WP (C) - 700/ 2009	M.R.BAR IK	GEN ERA L		AnnexureAffidavit,	28.1.2013, CONCILIATION REPORT, MISC CASE 15944/2009	WRIT BRAN CH-1	(S ea t No - 2)
88	4187 8/20 21	02.11 .2021	WP (C) - 6421 /202 0	U.KUMAR	GEN ERA L		Order Dtd. 2020- 12-14		WRIT BRAN CH-7	(S ea t No - 48)
89	4187 9/20 21	02.11 .2021	WP (C) - 1194 4/20 20	U.KUMAR	GEN ERA L		Order Dtd. 2021- 09-23			(S ea t No - 48)
90	4188 0/20 21	02.11 .2021	WP (C) - 1576 2/20 21	S. K. BEHERA	GEN ERA L		Order Dtd. 2021- 10-25		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 10 3)
91	4188 1/20 21	02.11 .2021	WP (C) - 1576 5/20 21	S. K. BEHERA	GEN ERA L		Order Dtd. 2021- 10-25		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 10 3)
9	4188	02.11	WP (C	S. K.	GEN		Order Dtd. 2021-		WRIT	(S

2	2/20 21	.2021) - 2704 4/20 21	BEHERA	ERA L		10-25		BRAN CH-1	ea t No - 30)
9 3	4188 3/20 21	02.11 .2021	WP (C) - 1499 4/20 15	ER, T. MISHRA	C.O .		Order Dtd. 2021- 11-01			(S ea t No - 30)
9 4	4188 4/20 21	02.11 .2021	WP (C) - 1643 7/20 21	SURENDR A DAS	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2021- 10-28			(S ea t No - 30)
9 5	4188 5/20 21	02.11 .2021	WP (C) - 3400 3/20 21	J. PRADHAN	C.O .	COUR T NO. 17	Order Dtd. 2021- 11-01		WRIT BRAN CH-6	(S ea t No - 26)
9 6	4188 6/20 21	02.11 .2021	WP (C) - 3400 4/20 21	J. PRADHAN	C.O .	COUR T NO. 17	Order Dtd. 2021- 11-08		WRIT BRAN CH-6	(S ea t No - 26)
9 7	4188 7/20 21	02.11 .2021	WP (C) - 3400 5/20 21	J. PRADHAN	C.O .	COUR T NO. 17	Order Dtd. 2021- 11-01		WRIT BRAN CH-6	(S ea t No - 26)
9 8	4188 8/20 21	02.11 .2021	ABLA PL- 1634 2/20 19	S. K. BEHERA	GEN ERA L		Order Dtd. 2021- 09-30			(S ea t No - 26)
9 9	4188 9/20 21	02.11 .2021	CRLM C- 1908 /202 1	M. R. BARIK	C.O .	COUR T NO. 11	Order Dtd. 2021- 11-01			(S ea t No - 26)

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1 0 0	4189 0/20 21	02.11 .2021	CRLM C- 1223 /202 0	RADHA RAMN DAS NAYAK	C.O .	COUR T NO. 11	Order Dtd. 2021- 11-01			(S ea t No - 26)
1 0 1	4189 1/20 21	02.11 .2021	CRLM C- 1251 /202 0	P. K. MOHANTY	C.O .	COUR T NO. 11	Order Dtd. 2021- 11-01			(S ea t No - 26)
1 0 2	4189 2/20 21	02.11 .2021	CRLM C- 1732 /202 1	K. K. JENA	C.O .	COUR T NO. 11	Order Dtd. 2021- 11-01			(S ea t No - 26)
1 0 3	4189 3/20 21	02.11 .2021	CRLM C- 1727 /202 1	K. K. JENA	C.O .	COUR T NO. 11	Order Dtd. 2021- 12-06			(S ea t No - 26)
1 0 4	4189 4/20 21	02.11 .2021	CRLM C- 1730 /202 1	K. K. JENA	C.O .	COUR T NO. 11	Order Dtd. 2021- 11-01			(S ea t No - 26)
1 0 5	4189 5/20 21	02.11 .2021	CRLM C- 956/ 2020	J. KAMILA	C.O .	COUR T NO. 11	Order Dtd. 2021- 11-01			(S ea t No - 26)
1 0 6	4189 6/20 21	02.11 .2021	CRLM C- 1918 /202 1	BISWARA NJAN DALAI	C.O .	COUR T NO. 11	Order Dtd. 2021- 10-29			(S ea t No - 26)
1 0	4189 7/20	02.11 .2021	BLAP L-	M. R. ROUTRAY	C.O .	COUR T	Order Dtd. 2021- 11-01			(S ea

7	21		8686 /202 0			NO. 25				t No - 26)
1 0 8	4189 8/20 21	02.11 .2021	WP (C))- 6948 /202 1	S. K. BEHERA	GEN ERA L		Order Dtd. 2021- 10-26		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 11 1)
1 0 9	4189 9/20 21	02.11 .2021	CRLM C- 402/ 2021	SANJAY KUMAR SAHU	C.O .	COUR T NO. 8	Order Dtd. 2021- 11-01		CRIM INAL MISC -1	(S ea t No - 5)
1 1 0	4190 0/20 21	02.11 .2021	WP (C))- 1286 9/20 18	NIRANJA N SAHOO	C.O .	COUR T NO. 1	Order Dtd. 2021- 10-29			(S ea t No - 5)
1 1 1	4190 1/20 21	02.11 .2021	WP (C))- 1286 9/20 18	M/S.C.K ASTURI	C.O .	COUR T NO. 1	Order Dtd. 2021- 10-29			(S ea t No - 5)
1 1 2	4190 2/20 21	02.11 .2021	WP (C))- 3365 9/20 21	A. B. MALLICK	C.O .	COUR T NO. 1	Order Dtd. 2021- 11-01			(S ea t No - 5)
1 1 3	4190 3/20 21	02.11 .2021	WP (C))- 3080 1/20 21	SANTOSH KUMAR MAHANTY	C.O .	COUR T NO. 25	Order Dtd. 2021- 11-01			(S ea t No - 5)
1 1 4	4190 4/20 21	02.11 .2021	WP (C))- 3317 1/20 21	D. K. JENA	C.O .	COUR T NO. 25	Order Dtd. 2021- 11-01			(S ea t No - 5)
1 1 5	4190 5/20 21	02.11 .2021	WP (C))- 3377 8/20	J.K.MIS HRA..2	C.O .	COUR T NO. 1	Order Dtd. 2021- 11-01			(S ea t No

			20							-5)
116	41906/2021	02.11.2021	WP (C)-33569/2021	MANOJ KUMAR MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2021-11-01			(Seat No - 5)
117	41907/2021	02.11.2021	WP (C)-33169/2021	MANOJ KUMAR MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2021-11-01			(Seat No - 5)
118	41908/2021	02.11.2021	WP (C)-33167/2021	MANOJ KUMAR MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2021-11-01			(Seat No - 5)
119	41909/2021	02.11.2021	WP (C)-33164/2021	MANOJ KUMAR MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2021-11-01			(Seat No - 5)
120	41910/2021	02.11.2021	WP (C)-31258/2021	MAHESWAR JATI	C.O.	COURT NO. 25	Order Dtd. 2021-11-01			(Seat No - 5)
121	41911/2021	02.11.2021	WP (C)-33256/2021	ASIT KUMAR JENA	C.O.	COURT NO. 25	Order Dtd. 2021-11-01	WRIT BRANCH-1		(Seat No - 31)
122	41912/2021	02.11.2021	WP (C)-33540/2021	MANOJ KUMAR MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2021-11-01			(Seat No - 31)
123	41913/2021	02.11.2021	ABLA PL-2457/2021	S.MOHANTY	GENERAL		Order Dtd. 2021-03-17	CRIMINAL MISC-3		(Seat No - 4)
1	4191	02.11	WP (C)	B. K.	C.O.	CHIEF	Order Dtd. 2021-	WRIT		(S

24	4/2021	.2021) - 3202 3/2021	DAS	.	F JUST ICE' S COUR T	10-30		BRANCH (DIV ISIO N BENC H)	ea t No - 11 7)
125	4191 5/2021	02.11 .2021	CRLM P- 1849 /2021	TOPHAN PRADHAN	C.O .	COUR T NO. 17	Order Dtd. 2021- 10-30			(S ea t No - 11 7)
126	4191 6/2021	02.11 .2021	WP (C) - 3296 3/2021	GOPAL CHANDRA MOHARAN A	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2021- 10-30			(S ea t No - 11 7)
127	4191 7/2021	02.11 .2021	WP (C) - 2851 3/2021	R. K. NAYAK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2021- 10-30			(S ea t No - 11 7)
128	4191 8/2021	02.11 .2021	WP (C) - 3085 3/2021	B. N. SHADANG I	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2021- 10-30			(S ea t No - 11 7)
129	4191 9/2021	02.11 .2021	WP (C) - 3471 2/2020	S. K. BEHERA	GEN ERA L		Order Dtd. 2021- 10-25		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 11 1)
130	4192 0/2021	02.11 .2021	CRLM P- 1845 /2021	BALARAM SINGH	C.O .	COUR T NO. 17	Order Dtd. 2021- 10-30			(S ea t No - 11 1)
131	4192 1/2021	02.11 .2021	WP (C) - 3086	B. N. SHADANG I	C.O .	COUR T NO.	Order Dtd. 2021- 10-30			(S ea t

			5/20 21			17				No - 11 1)
1 3 2	4192 2/20 21	02.11 .2021	CRLM P- 1846 /202 1	BALARAM SINGH	C.O .	COUR T NO. 17	Order Dtd. 2021- 10-30			(S ea t No - 11 1)
1 3 3	4192 3/20 21	02.11 .2021	CRLM P- 860/ 2021	S.BISWA L	C.O .	COUR T NO. 17	Order Dtd. 2021- 11-01			(S ea t No - 11 1)
1 3 4	4192 4/20 21	02.11 .2021	CRLM P- 1910 /202 1	MITHUN DAS	C.O .	COUR T NO. 17	Order Dtd. 2021- 11-01			(S ea t No - 11 1)
1 3 5	4192 5/20 21	02.11 .2021	WP (C) - 3086 1/20 21	B. N. SHADANG I	C.O .	COUR T NO. 17	Order Dtd. 2021- 10-30			(S ea t No - 11 1)
1 3 6	4192 6/20 21	02.11 .2021	WP (C) - 3264 1/20 21	PABITRA KUMAR BEHERA	C.O .	COUR T NO. 17	Order Dtd. 2021- 11-01			(S ea t No - 11 1)
1 3 7	4192 7/20 21	02.11 .2021	CRLM C- 2566 /201 9	MADAN DAS	GEN ERA L		Order Dtd. 2021- 04- 20Annexure, Entire Order,	IA PETITION		(S ea t No - 11 1)
1 3 8	4192 8/20 21	02.11 .2021	CRLM P- 1865 /202 1	B.N. SAHU	C.O .	COUR T NO. 17	Order Dtd. 2021- 11-01			(S ea t No - 11 1)

139	41929/2021	02.11.2021	WP(C)-30857/2021	B. N. SHADANGI	C.O.	COURT NO. 17	Order Dtd. 2021-10-30		(Seat No - 111)
140	41930/2021	02.11.2021	WP(C)-32010/2021	TOPHAN PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2021-10-30		(Seat No - 111)
141	41931/2021	02.11.2021	WP(C)-30854/2021	B. N. SHADANGI	C.O.	COURT NO. 17	Order Dtd. 2021-10-30		(Seat No - 111)
142	41932/2021	02.11.2021	CRLMP-1856/2021	ACHYUTANANDA PATTANAIK	C.O.	COURT NO. 17	Order Dtd. 2021-11-01		(Seat No - 111)
143	41933/2021	02.11.2021	WP(C)-33558/2021	D. D. MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2021-10-30		(Seat No - 111)
144	41934/2021	02.11.2021	WP(C)-33558/2021	B. K. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2021-10-30		(Seat No - 111)
145	41935/2021	02.11.2021	CRLREV-392/2021	H.K.PATRA	C.O.	COURT NO. 11	Order Dtd. 2021-10-25		(Seat No - 111)
146	41936/2021	02.11.2021	CRLREV-355/2021	SUVENDU BARIK	C.O.	COURT NO. 11	Order Dtd. 2021-10-25		(Seat No - 111)

										- 11 1)
1 4 7	4193 7/20 21	02.11 .2021	CRLR EV- 397/ 2021	J.PARID A	C.O .	COUR T NO. 11	Order Dtd. 2021- 10-25			(S ea t No - 11 1)
1 4 8	4193 8/20 21	02.11 .2021	WP (C) - 3206 8/20 21	M. N. MOHANTY	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2021- 10-30			(S ea t No - 11 1)
1 4 9	4193 9/20 21	02.11 .2021	CRLR EV- 408/ 2021	S.K.SIN GH	C.O .	COUR T NO. 11	Order Dtd. 2021- 10-26			(S ea t No - 11 1)
1 5 0	4194 0/20 21	02.11 .2021	WP (C) - 3206 8/20 21	S. K. SINGH	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2021- 10-30			(S ea t No - 11 1)
1 5 1	4194 1/20 21	02.11 .2021	CRLR EV- 324/ 2021	R.DAS	C.O .	COUR T NO. 1	Order Dtd. 2021- 10-29			(S ea t No - 11 1)
1 5 2	4194 2/20 21	02.11 .2021	WP (C) - 3470 6/20 20	S. K. BEHERA	GEN ERA L		Order Dtd. 2021- 10-26		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 11 1)
1 5 3	4194 3/20 21	02.11 .2021	CRLA - 597/ 2019	TOPHAN PRADHAN	C.O .	COUR T NO. 23	Order Dtd. 2021- 10-29			(S ea t No - 11 1)

154	41944/2021	02.11.2021	WP(C)-34707/2020	S. K. BEHERA	GENERAL		Order Dtd. 2021-10-26		WRIT BRANCH (DIVISION BENCH)	(Seat No - 111)
155	41945/2021	02.11.2021	BLAP L-6910/2021	D. K. JENA	GENERAL		Order Dtd. 2021-09-02			(Seat No - 111)
156	41946/2021	02.11.2021	BLAP L-6908/2021	D. K. JENA	GENERAL		Order Dtd. 2021-09-02			(Seat No - 111)
157	41947/2021	02.11.2021	CRLA - 113/2021	DILLIP SAMAL	C.O.	COURT NO. 11	Order Dtd. 2021-10-28			(Seat No - 111)
158	41948/2021	02.11.2021	WP(C)-34709/2020	S. K. BEHERA	GENERAL		Order Dtd. 2021-10-26		WRIT BRANCH (DIVISION BENCH)	(Seat No - 111)
159	41949/2021	02.11.2021	BLAP L-6909/2021	D. K. JENA	GENERAL		Order Dtd. 2021-09-02			(Seat No - 111)
160	41950/2021	02.11.2021	WP(C)-29978/2021	S. K. BEHERA	GENERAL		Order Dtd. 2021-10-28		WRIT BRANCH (DIVISION BENCH)	(Seat No - 118)
1	4195	02.11	CRLA	M.R.	C.O	COUR	Order Dtd. 2021-			(S

6 1	1/20 21	.2021	- 306/ 2021	SAHOO	.	T NO. 23	10-28			ea t No - 11 8)
1 6 2	4195 2/20 21	02.11 .2021	CRLA - 87/2 021	AMLAN SHAKTI PAUL	C.O .	COUR T NO. 11	Order Dtd. 2021- 10-30			(S ea t No - 11 8)
1 6 3	4195 3/20 21	02.11 .2021	WP (C) - 1315 9/20 21	S. K. BEHERA	GEN ERA L		Order Dtd. 2021- 10-29		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 10 9)
1 6 4	4195 4/20 21	02.11 .2021	CRLA - 275/ 2021	BALARAM SINGH	C.O .	COUR T NO. 6	Order Dtd. 2021- 10-29			(S ea t No - 10 9)
1 6 5	4195 5/20 21	02.11 .2021	CRLA - 74/2 021	M.R. SAHOO	C.O .	COUR T NO. 23	Order Dtd. 2021- 10-30			(S ea t No - 10 9)
1 6 6	4195 7/20 21	02.11 .2021	WP (C) - 2485 /202 1	S.DAS	C.O .	COUR T NO. 22	Order Dtd. 2021- 11-01			(S ea t No - 10 9)
1 6 7	4195 8/20 21	02.11 .2021	WP (C) - 1945 /202 1	S.DAS	C.O .	COUR T NO. 22	Order Dtd. 2021- 11-01			(S ea t No - 10 9)
1 6 8	4195 9/20 21	02.11 .2021	WP (C) - 3332 1/20	P.K.JEN A	C.O .	COUR T NO. 3	Order Dtd. 2021- 11-01			(S ea t No

			21			OLD				- 10 9)
1 6 9	4196 0/20 21	02.11 .2021	WP (C))- 2623 3/20 21	S. K. BEHERA	GEN ERA L		Order Dtd. 2021- 10-28		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 11 3)
1 7 0	4196 1/20 21	02.11 .2021	WP (C))- 2898 7/20 21	R. DAS	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2021- 10-30			(S ea t No - 11 3)
1 7 1	4196 2/20 21	02.11 .2021	WP (C))- 3355 3/20 21	D. D. MOHANTY	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2021- 10-30		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 11 0)
1 7 2	4196 3/20 21	02.11 .2021	WP (C))- 3368 5/20 21	SUBASH CHANDRA ACHARYA	C.O .	COUR T NO. 24	Order Dtd. 2021- 11-01			(S ea t No - 11 0)
1 7 3	4196 4/20 21	02.11 .2021	WP (C))- 3025 3/20 21	G. JAYASIN GH	C.O .	COUR T NO. 24	Order Dtd. 2021- 10-29			(S ea t No - 11 0)
1 7 4	4196 5/20 21	02.11 .2021	WP (C))- 3025 0/20 21	G. JAYASIN GH	C.O .	COUR T NO. 24	Order Dtd. 2021- 10-29			(S ea t No - 11 0)
1 7 5	4196 6/20 21	02.11 .2021	WP (C))- 2531 5/20 21	J. D. MUDULI	C.O .	COUR T NO. 1	Order Dtd. 2021- 10-30			(S ea t No - 11

										0)
1 7 6	4196 7/20 21	02.11 .2021	WP (C))- 3380 2/20 21	K.C.MAJ HI	C.O .	COUR T NO. 3 OLD	Order Dtd. 2021- 11-01			(S ea t No - 11 0)
1 7 7	4196 8/20 21	02.11 .2021	WP (C))- 3380 0/20 21	K.C.MAJ HI	C.O .	COUR T NO. 3 OLD	Order Dtd. 2021- 11-01			(S ea t No - 11 0)
1 7 8	4196 9/20 21	02.11 .2021	WP (C))- 3380 4/20 21	K.C.MAJ HI	C.O .	COUR T NO. 3 OLD	Order Dtd. 2021- 11-01			(S ea t No - 11 0)
1 7 9	4197 0/20 21	02.11 .2021	WP (C))- 3380 3/20 21	K.C.MAJ HI	C.O .	COUR T NO. 3 OLD	Order Dtd. 2021- 11-01			(S ea t No - 11 0)
1 8 0	4197 1/20 21	02.11 .2021	CONT C- 6199 /202 1	M/S.MAN AS PATI	C.O .	COUR T NO. 3 OLD	Order Dtd. 2021- 11-01			(S ea t No - 11 0)
1 8 1	4197 2/20 21	02.11 .2021	WP (C))- 1326 0/20 07	A.K.ROU T	GEN ERA L		Order Dtd. 2018- 04-04	WRIT BRAN CH-6		(S ea t No - 16)
1 8 2	4197 3/20 21	02.11 .2021	WP (C))- 3237 /201 6	A.K.NAY AK	GEN ERA L		Order Dtd. 2019- 07-11	WRIT BRAN CH (DIV ISIO N BENC H)		(S ea t No - 11 6)
1 8	4197 4/20	02.11 .2021	CRLM P-	P.K. LENKA	C.O .	COUR T	Order Dtd. 2021- 11-01			(S ea

3	21		1862 /202 1			NO. 17				t No - 11 6)
1 8 4	4197 5/20 21	02.11 .2021	CRLM C- 289/ 2021	B.BEHER A	GEN ERA L		Order Dtd. 2021- 09-01			(S ea t No - 11 6)
1 8 5	4197 6/20 21	02.11 .2021	CRLM P- 1863 /202 1	P.K. LENKA	C.O .	COUR T NO. 17	Order Dtd. 2021- 11-01			(S ea t No - 11 6)
1 8 6	4197 7/20 21	02.11 .2021	ABLA PL- 1766 0/20 19	S.C.DAS	GEN ERA L		Order Dtd. 2021- 10-25			(S ea t No - 11 6)
1 8 7	4197 8/20 21	02.11 .2021	CRLM P- 1869 /202 1	LAXMIDH AR SAHOO	C.O .	COUR T NO. 17	Order Dtd. 2021- 11-01			(S ea t No - 11 6)
1 8 8	4197 9/20 21	02.11 .2021	CRLM P- 1885 /202 1	S. K. SAMAL	C.O .	COUR T NO. 17	Order Dtd. 2021- 11-01			(S ea t No - 11 6)
1 8 9	4198 0/20 21	02.11 .2021	ABLA PL- 9163 /202 1	N .BARIK	GEN ERA L		Order Dtd. 2021- 09-17			(S ea t No - 11 6)
1 9 0	4198 1/20 21	02.11 .2021	CRLM P- 1813 /202 1	D. K. NAIK	C.O .	COUR T NO. 17	Order Dtd. 2021- 10-29			(S ea t No - 11

										6)
191	4198 2/20 21	02.11 .2021	CRLM P- 1811 /202 1	D. K. NAIK	C.O T .	COUR NO. 17	Order Dtd. 2021- 10-29			(S ea t No - 11 6)
192	4198 3/20 21	02.11 .2021	CRLM P- 1812 /202 1	HRUDANA NDA MOHAPAT RA	C.O T .	COUR NO. 17	Order Dtd. 2021- 10-29			(S ea t No - 11 6)
193	4198 4/20 21	02.11 .2021	CRLM P- 1867 /202 1	AMLAN SHAKTI PAUL	C.O T .	COUR NO. 17	Order Dtd. 2021- 11-01		WRIT BRAN CH-1	(S ea t No - 4)
194	4198 5/20 21	02.11 .2021	CRLM P- 1854 /202 1	B. M. BHUYAN	C.O T .	COUR NO. 17	Order Dtd. 2021- 11-01			(S ea t No - 4)
195	4198 6/20 21	02.11 .2021	MA- 87/1 981	A.K.ROU T	GEN ERA L		Order Dtd. 1989- 03-10			(S ea t No - 4)
196	4198 7/20 21	02.11 .2021	CRLM P- 1868 /202 1	BISHNUP RIYA PANI	C.O T .	COUR NO. 17	Order Dtd. 2021- 11-01			(S ea t No - 4)
197	4198 8/20 21	02.11 .2021	CRLM P- 1913 /202 1	BYOMAKE SH TRIPATH Y	C.O T .	COUR NO. 17	Order Dtd. 2021- 11-01			(S ea t No - 4)
198	4198 9/20 21	02.11 .2021	CRLM P- 1859 /202 1	BYOMAKE SH TRIPATH Y	C.O T .	COUR NO. 17	Order Dtd. 2021- 11-01			(S ea t No - 4)
199	4199 0/20	02.11 .2021	RPFA M-	K.C.PAN DA	GEN ERA		Judgement Dtd. 2018-01-18	JOINT AFFIDAVIT	FIRS T	(S ea

9	21		178/ 2016		L				APPE AL	t No - 1)
2 0 0	4199 1/20 21	02.11 .2021	CRLM P- 1903 /202 1	BYOMAKE SH TRIPATH Y	C.O T .	COUR NO. 17	Order Dtd. 2021- 11-01			(S ea t No - 1)
2 0 1	4199 2/20 21	02.11 .2021	CRLM P- 1921 /202 1	R. K. SAHU	C.O T .	COUR NO. 17	Order Dtd. 2021- 11-01			(S ea t No - 1)
2 0 2	4199 3/20 21	02.11 .2021	WP (C)- 3074 7/20 21	R. K. BARIK	C.O T .	COUR NO. 24	Order Dtd. 2021- 10-30			(S ea t No - 1)
2 0 3	4199 4/20 21	02.11 .2021	CMP- 575/ 2021	H. K. RATSING H	C.O T .	COUR NO. 24	Order Dtd. 2021- 10-29			(S ea t No - 1)
2 0 4	4199 5/20 21	02.11 .2021	CRLR EV- 864/ 2017	P.K.MOH ANTY	GEN ERA L		Order Dtd. 2018- 02-08	CRIM INAL REVI SION		(S ea t No - 2)
2 0 5	4199 6/20 21	02.11 .2021	WP (C)- 2487 /202 1	SANJIB DAS	C.O T .	COUR NO. 22	Order Dtd. 2021- 11-01			(S ea t No - 2)
2 0 6	4199 7/20 21	02.11 .2021	WP (C)- 2490 /202 1	SANJIB DAS	C.O T .	COUR NO. 22	Order Dtd. 2021- 11-01			(S ea t No - 2)
2 0 7	4199 8/20 21	02.11 .2021	WP (C)- 3368 0/20 21	TOPHAN PRADHAN	C.O T .	COUR NO. 3 OLD	Order Dtd. 2021- 11-01			(S ea t No - 2)
2	4199	02.11	WP (C	TOPHAN	C.O	COUR	Order Dtd. 2021-			(S

08	9/2021	.2021) - 3368 1/2021	PRADHAN .		T NO. 3 OLD	11-01			ea t No - 2)
209	4200 0/2021	02.11 .2021	WP (C) - 3368 3/2021	TOPHAN PRADHAN	C.O .	COURT NO. 3 OLD	Order Dtd. 2021-11-01			(S ea t No - 2)
210	4200 1/2021	02.11 .2021	WP (C) - 3368 6/2021	TOPHAN PRADHAN	C.O .	COURT NO. 3 OLD	Order Dtd. 2021-11-01			(S ea t No - 2)
211	4200 2/2021	02.11 .2021	CONT C- 109/2013	P.K.PATRA	GEN ERAL		Affidavit		CONT EMPT	(S ea t No - 4)
212	4200 3/2021	02.11 .2021	WP (C) - 3399 2/2021	R. K. BARIK	C.O .	COURT NO. 3 OLD	Order Dtd. 2021-11-01		WRIT BRAN CH-4	(S ea t No - 27)
213	4200 4/2021	02.11 .2021	WP (C) - 3379 9/2021	K. C. MAJHI	C.O .	COURT NO. 3 OLD	Order Dtd. 2021-11-01			(S ea t No - 27)
214	4200 5/2021	02.11 .2021	WP (C) - 3344 3/2021	R. K. MEHER	C.O .	COURT NO. 3 OLD	Order Dtd. 2021-11-01			(S ea t No - 27)
215	4200 6/2021	02.11 .2021	WP (C) - 3142 9/2021	SATRUGHNA DASHA	C.O .	COURT NO. 3 OLD	Order Dtd. 2021-11-01			(S ea t No - 27)
21	4200 7/2021	02.11 .2021	ABLA PL-	P.R.BEHERA	GEN ERA		Order Dtd. 2021-10-30	30.10.2021		(S ea

6	21		1274 6/20 21		L					t No - 27)
2 1 7	4200 8/20 21	02.11 .2021	WP (C) - 3371 9/20 21	L. D. PANDA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2021- 11-01			(S ea t No - 27)
2 1 8	4200 9/20 21	02.11 .2021	WP (C) - 3138 2/20 21	C. R. NAYAK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2021- 11-01			(S ea t No - 27)
2 1 9	4201 0/20 21	02.11 .2021	WP (C) - 3325 4/20 21	LAXMIDH AR SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2021- 11-01			(S ea t No - 27)
2 2 0	4201 1/20 21	02.11 .2021	WP (C) - 3344 0/20 21	R. K. MEHER	C.O .	COUR T NO. 3 OLD	Order Dtd. 2021- 11-01			(S ea t No - 27)
2 2 1	4201 2/20 21	02.11 .2021	WP (C) - 2612 2/20 21	SMITA DAS	C.O .	COUR T NO. 24	Order Dtd. 2021- 11-01	WRIT BRAN CH-4		(S ea t No - 17)
2 2 2	4201 3/20 21	02.11 .2021	WP (C) - 3193 2/20 21	B. C. MOHANTY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2021- 11-01			(S ea t No - 17)
2 2 3	4201 4/20 21	02.11 .2021	WP (C) - 3293 9/20 21	MANAS RANJAN BADAJEN A	C.O .	COUR T NO. 3 OLD	Order Dtd. 2021- 11-01			(S ea t No - 17)

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2 2 4	4201 5/20 21	02.11 .2021	WP (C))- 2544 2/20 21	L. D. PANDA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2021- 11-01			(S ea t No - 17)
2 2 5	4201 6/20 21	02.11 .2021	WP (C))- 3386 9/20 21	R. K. BARIK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2021- 10-30			(S ea t No - 17)
2 2 6	4201 7/20 21	02.11 .2021	ABLA PL- 1837 5/20 19	K. SAHOO	C.O .	COUR T NO. 1	Order Dtd. 2021- 11-01			(S ea t No - 17)
2 2 7	4201 8/20 21	02.11 .2021	ABLA PL- 1836 3/20 19	BIJAY KUMAR DALEI	C.O .	COUR T NO. 1	Order Dtd. 2021- 11-01			(S ea t No - 17)
2 2 8	4201 9/20 21	02.11 .2021	ABLA PL- 1833 4/20 19	P. C. SEJPADA	C.O .	COUR T NO. 1	Order Dtd. 2021- 11-01			(S ea t No - 17)
2 2 9	4202 0/20 21	02.11 .2021	ABLA PL- 1829 3/20 19	B. PANDA	C.O .	COUR T NO. 1	Order Dtd. 2021- 11-01			(S ea t No - 17)
2 3 0	4202 1/20 21	02.11 .2021	ABLA PL- 1828 9/20 19	M. R. SETHI	C.O .	COUR T NO. 1	Order Dtd. 2021- 11-01			(S ea t No - 17)
2 3 1	4202 2/20 21	02.11 .2021	RSA- 54/2 012	TARUNIS EN DURIA	GEN ERA L		Order Dtd. 2014- 07-31Entire Order,		SECO ND APPE	(S ea t

									AL	No-6)
2 3 2	4202 3/20 21	02.11 .2021	WP (C))- 1499 2/20 15	ER, T. MISHRA	C.O .		Order Dtd. 2021- 11-01			(S ea t No - 6)
2 3 3	4202 4/20 21	02.11 .2021	WP (C))- 1499 5/20 15	ER, T. MISHRA	C.O .	COUR T NO. 25	Order Dtd. 2021- 11-01			(S ea t No - 6)
2 3 4	4202 5/20 21	02.11 .2021	WP (C))- 1499 5/20 15	PRAKASH KUMAR JENA	C.O .	COUR T NO. 25	Order Dtd. 2021- 11-01			(S ea t No - 6)
2 3 5	4202 6/20 21	02.11 .2021	WP (C))- 6770 /202 0	SPANDAN MOHANTY	GEN ERA L		Order Dtd. 2020- 03-02			(S ea t No - 6)
2 3 6	4202 7/20 21	02.11 .2021	WP (C))- 1499 8/20 15	PRAKASH KUMAR JENA	C.O .	COUR T NO. 25	Order Dtd. 2021- 11-01			(S ea t No - 6)
2 3 7	4202 8/20 21	02.11 .2021	WP (C))- 1499 8/20 15	ER. T. MSIHRA	C.O .	COUR T NO. 25	Order Dtd. 2021- 11-01			(S ea t No - 6)
2 3 8	4202 9/20 21	02.11 .2021	WP (C))- 1498 7/20 15	P. K. JENA	C.O .	COUR T NO. 25	Order Dtd. 2021- 11-01			(S ea t No - 6)
2 3 9	4203 0/20 21	02.11 .2021	WP (C))- 1498 7/20 15	ER. T. MISHRA	C.O .	COUR T NO. 25	Order Dtd. 2021- 11-01			(S ea t No - 6)
2 4	4203 1/20	02.11 .2021	WP (C))-	ER. T. MISHRA	C.O .	COUR T	Order Dtd. 2021- 11-01			(S ea

0	21		1492 3/20 15			NO. 25				t No - 6)
2 4 1	4203 2/20 21	02.11 .2021	WP (C))- 1492 2/20 15	ER. T. MISHRA	C.O .	COUR T NO. 25	Order Dtd. 2021- 11-01			(S ea t No - 6)
2 4 2	4203 3/20 21	02.11 .2021	WP (C))- 1492 4/20 15	PRAKASH KUMAR JENA	C.O .	COUR T NO. 25	Order Dtd. 2021- 11-01			(S ea t No - 6)
2 4 3	4203 4/20 21	02.11 .2021	WP (C))- 1492 4/20 15	ER. T. MISHRA	C.O .	COUR T NO. 25	Order Dtd. 2021- 11-01			(S ea t No - 6)
2 4 4	4203 5/20 21	02.11 .2021	WP (C))- 1499 7/20 15	ER. T. MISHRA	C.O .	COUR T NO. 25	Order Dtd. 2021- 11-01			(S ea t No - 6)
2 4 5	4203 6/20 21	02.11 .2021	WP (C))- 3273 8/20 21	H. K. PANDA	C.O .	COUR T NO. 3	Order Dtd. 2021- 11-01		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 10 2)
2 4 6	4203 7/20 21	02.11 .2021	WP (C))- 3273 8/20 21	SUJIT SATAPAT HY	C.O .	COUR T NO. 3	Order Dtd. 2021- 11-01		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 10 2)
2 4 7	4203 8/20 21	02.11 .2021	ABLA PL- 1828 7/20 19	S. ROUT	C.O .	COUR T NO. 1	Order Dtd. 2021- 11-01			(S ea t No - 10 2)
2 4	4203 9/20	02.11 .2021	ABLA PL-	A. K. MOHANTY	C.O .	COUR T	Order Dtd. 2021- 11-01			(S ea

8	21		1581 9/20 19			NO. 1				t No - 10 2)
2 4 9	4204 0/20 21	02.11 .2021	ABLA PL- 1331 3/20 19	K. SAHOO	C.O .	COUR T NO. 1	Order Dtd. 2021- 11-01		CRIM INAL MISC -1	(S ea t No - 5)
2 5 0	4204 1/20 21	02.11 .2021	ABLA PL- 1331 0/20 19	K. SAHOO	C.O .	COUR T NO. 25	Order Dtd. 2021- 11-01			(S ea t No - 5)
2 5 1	4204 2/20 21	02.11 .2021	BLAP L- 5202 /202 1	NANDA KISHORE ROUT	C.O .	COUR T NO. 25	Order Dtd. 2021- 10-30			(S ea t No - 5)
2 5 2	4204 3/20 21	02.11 .2021	RSA- 2/20 18	NANDA KISHORE ROUT	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2021- 10-29			(S ea t No - 5)
2 5 3	4204 4/20 21	02.11 .2021	CRLM C- 1432 /202 1	RASHMI RANJAN DAS	C.O .	COUR T NO. 6	Order Dtd. 2021- 10-07			(S ea t No - 5)
2 5 4	4204 5/20 21	02.11 .2021	WP (C)- 3352 6/20 21	T.K. CHOUDHU RY	C.O .	COUR T NO. 1	Order Dtd. 2021- 11-01			(S ea t No - 5)
2 5 5	4204 6/20 21	02.11 .2021	WP (C)- 1659 1/20 19	B.K. LENKA	C.O .	COUR T NO. 3	Order Dtd. 2021- 11-01		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 11 4)
2 5 6	4204 7/20 21	02.11 .2021	BLAP L- 8543	M. R. SAHOO	C.O .	COUR T NO.	Order Dtd. 2021- 10-28			(S ea t

			/202 0			25				No - 11 4)
2 5 7	4204 8/20 21	02.11 .2021	CRLM C- 310/ 2021	B. K. PANDA	C.O .	COUR T NO. 11	Order Dtd. 2021- 11-01			(S ea t No - 11 4)
2 5 8	4204 9/20 21	02.11 .2021	WP (C) - 2334 9/20 21	SANJAY KUMAR SAHU	C.O .	COUR T NO. 3	Order Dtd. 2021- 11-01			(S ea t No - 11 4)
2 5 9	4205 0/20 21	02.11 .2021	WP (C) - 3340 1/20 21	K. N. SAHOO	C.O .	COUR T NO. 3	Order Dtd. 2021- 11-01			(S ea t No - 11 4)
2 6 0	4205 1/20 21	02.11 .2021	WP (C) - 3345 0/20 21	S. R. PATTNAI K	C.O .	COUR T NO. 3	Order Dtd. 2021- 11-01			(S ea t No - 11 4)
2 6 1	4205 2/20 21	02.11 .2021	WP (C) - 3345 0/20 21	P.K. LENKA	C.O .	COUR T NO. 3	Order Dtd. 2021- 11-01			(S ea t No - 11 4)
2 6 2	4205 3/20 21	02.11 .2021	WP (C) - 2776 6/20 21	SAROJ KUMAR PARIDA	C.O .	COUR T NO. 3	Order Dtd. 2021- 11-01			(S ea t No - 11 4)
2 6 3	4205 4/20 21	02.11 .2021	WP (C) - 2024 /201 8	NIRANJA N MALLICK	C.O .	COUR T NO. 8	Order Dtd. 2021- 11-01			(S ea t No - 11 4)

264	4205 5/20 21	02.11 .2021	WP (C))- 2024 /201 8	S. C. DAS	C.O .	COUR T NO. 8	Order Dtd. 2021- 11-01			(S ea t No - 11 4)
265	4205 6/20 21	02.11 .2021	WP (C))- 3370 8/20 21	TRILOCH AN DASH	C.O .	COUR T NO. 25	Order Dtd. 2021- 11-01			(S ea t No - 11 4)
266	4205 7/20 21	02.11 .2021	WP (C))- 2163 8/20 21	A.K. MISHRA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2021- 11-01	WRIT BRAN CH-2		(S ea t No - 6)
267	4205 8/20 21	02.11 .2021	WP (C))- 3164 1/20 21	A.K. MISHRA	C.O .	COUR T NO. 25	Order Dtd. 2021- 11-01			(S ea t No - 6)
268	4205 9/20 21	02.11 .2021	WP (C))- 1385 9/20 19	B. K. PANDA	C.O .	COUR T NO. 17	Order Dtd. 2021- 11-01	WRIT BRAN CH-4		(S ea t No - 37)
269	4206 0/20 21	02.11 .2021	CONT C- 5171 /202 1	M/S. BIJAYA KU. BEHERA	C.O .	COUR T NO. 1	Order Dtd. 2021- 11-01			(S ea t No - 37)
270	4206 1/20 21	02.11 .2021	WP (C))- 7402 /201 9	A.N.SWA IN	GEN ERA L		Order Dtd. 9999- 12- 31Petition,Annexur e,Vakalatnama,Enti re Document,	CAUSE TITLE	WRIT BRAN CH-6	(S ea t No - 25)
271	4206 2/20 21	02.11 .2021	CONT C- 4675 /202 1	PABITRA KUMAR MOHANTY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2021- 11-01			(S ea t No - 25)

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2 7 2	4206 3/20 21	02.11 .2021	CONT C- 6169 /202 1	TAPAN SWAIN	C.O .	COUR T NO. 3 OLD	Order Dtd. 2021- 11-01			(S ea t No - 25)
2 7 3	4206 4/20 21	02.11 .2021	CONT C- 6157 /202 1	NANDA KISHORE ROUT	C.O .	COUR T NO. 3 OLD	Order Dtd. 2021- 11-01			(S ea t No - 25)
2 7 4	4206 5/20 21	02.11 .2021	CONT C- 6158 /202 1	NANDA KISHORE ROUT	C.O .	COUR T NO. 3 OLD	Order Dtd. 2021- 11-01			(S ea t No - 25)
2 7 5	4206 6/20 21	02.11 .2021	CONT C- 5914 /202 1	ARUN KUMAR JATI	C.O .	COUR T NO. 3 OLD	Order Dtd. 2021- 11-01			(S ea t No - 25)
2 7 6	4206 7/20 21	02.11 .2021	CONT C- 6172 /202 1	NANDA KISHORE ROUT	C.O .	COUR T NO. 3 OLD	Order Dtd. 2021- 11-01			(S ea t No - 25)
2 7 7	4206 8/20 21	02.11 .2021	CONT C- 6189 /202 1	NANDA KISHORE ROUT	C.O .	COUR T NO. 3 OLD	Order Dtd. 2021- 11-01			(S ea t No - 25)
2 7 8	4206 9/20 21	02.11 .2021	TRP (C)- 348/ 2021	ASHUTOS H MOHANTY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2021- 11-01			(S ea t No - 25)
2 7 9	4207 0/20 21	02.11 .2021	TRPC RL- 77/2	SAILEND RA BISWAL	C.O .	COUR T NO.	Order Dtd. 2021- 11-01			(S ea t

			021			3 OLD				No - 25)
2 8 0	4207 1/20 21	02.11 .2021	TRPC RL- 74/2 021	JANMEJA Y PARIDA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2021- 11-01			(S ea t No - 25)
2 8 1	4207 2/20 21	02.11 .2021	CRLR EV- 664/ 2019	G.S.MOH ANTY	GEN ERA L		Order Dtd. 2021- 10-05			(S ea t No - 25)
2 8 2	4207 3/20 21	02.11 .2021	WP (C)- 1005 3/20 21	JYOTI RANJAN SAHOO	C.O .	COUR T NO. 1	Order Dtd. 2021- 11-01			(S ea t No - 25)
2 8 3	4207 4/20 21	02.11 .2021	ABLA PL- 1051 8/20 21	G.S.MOH ANTY	GEN ERA L		Order Dtd. 2021- 08-24			(S ea t No - 25)
2 8 4	4207 6/20 21	02.11 .2021	ABLA PL- 1836 6/20 19	J.K.KHA NDAYATR AY	C.O .	COUR T NO. 1	Order Dtd. 2021- 11-01			(S ea t No - 25)
2 8 5	4207 7/20 21	02.11 .2021	ABLA PL- 1836 7/20 19	J.K.KHA NDAYATR AY	C.O .	COUR T NO. 1	Order Dtd. 2021- 11-01			(S ea t No - 25)
2 8 6	4207 8/20 21	02.11 .2021	ABLA PL- 1799 4/20 19	M. R. SAHOO	C.O .	COUR T NO. 1	Order Dtd. 2021- 10-27			(S ea t No - 25)

287	42079/2021	02.11.2021	ABLA PL-18295/2019	H. K. PATRA	C.O.	COURT NO. 1	Order Dtd. 2021-11-01		(Seat No - 25)
288	42080/2021	02.11.2021	WP (C) - 29513/2021	AJAY KUMAR PANDA	C.O.	COURT NO. 1	Order Dtd. 2021-10-29		(Seat No - 25)
289	42081/2021	02.11.2021	CONT C (CP) - 67/2010	BHARAT BEHERA	C.O.	COURT NO. 1	Order Dtd. 2021-11-01		(Seat No - 25)
290	42082/2021	02.11.2021	RVWP ET-267/2019	M/S. SUSHANT KU. PRADHAN	C.O.	COURT NO. 22	Order Dtd. 2021-11-01		(Seat No - 25)
291	42083/2021	02.11.2021	RVWP ET-267/2019	D. K. DASH	C.O.	COURT NO. 22	Order Dtd. 2021-11-01		(Seat No - 25)
292	42084/2021	02.11.2021	CRLA - 225/2018	M.K. SAHU	C.O.	COURT NO. 1	Order Dtd. 2021-11-01	CRIMINAL APPEAL	(Seat No - 5)
293	42085/2021	02.11.2021	WP (C) - 3901/2019	S R RAO	GENERAL		Order Dtd. 2020-12-04		(Seat No - 5)
294	42086/2021	02.11.2021	WP (C) - 16373/2019	N SWAIN	GENERAL		Order Dtd. 2019-09-12 Petition, Annexure,		(Seat No - 5)

295	42087/2021	02.11.2021	ABLA PL-12484/2021	R. K. BISWAL	C.O.	COURT NO. 1	Order Dtd. 2021-10-28			(Seat No - 5)
296	42088/2021	02.11.2021	ABLA PL-11389/2021	H. K. BHOL	C.O.	COURT NO. 1	Order Dtd. 2021-10-28			(Seat No - 5)
297	42089/2021	02.11.2021	BLAP L-8590/2019	MANOJ KUMAR PANI	C.O.	COURT NO. 2	Order Dtd. 2021-10-25			(Seat No - 5)
298	42090/2021	02.11.2021	WP (C) - 32839/2021	K. MANDAL	C.O.	COURT NO. 3	Order Dtd. 2021-10-26			(Seat No - 5)
299	42091/2021	02.11.2021	CRLM C-1615/2020	GYANA RANJAN PATRA	C.O.	DR (J)	Order Dtd. 2021-11-01			(Seat No - 5)
300	42092/2021	02.11.2021	BLAP L-8285/2020	S. DAS	C.O.	COURT NO. 25	Order Dtd. 2021-11-01			(Seat No - 5)
301	42093/2021	02.11.2021	CRLM C-1694/2020	TAPAN KUMAR SWAIN	C.O.	COURT NO. 11	Order Dtd. 2021-11-01			(Seat No - 5)
302	42094/2021	02.11.2021	CRLM C-1950/2021	SANJIT KUMAR DAS	C.O.	COURT NO. 11	Order Dtd. 2021-11-01			(Seat No - 5)
303	42095/2021	02.11.2021	CRLM C-1272/2021	SARADA DASH	C.O.	COURT NO. 11	Order Dtd. 2021-11-01			(Seat No - 5)

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3 0 4	4209 6/20 21	02.11 .2021	CRLM C- 858/ 2021	A. K. ROUL	C.O .	COUR T NO. 11	Order Dtd. 2021- 11-01			(S ea t No - 5)
3 0 5	4209 7/20 21	02.11 .2021	CRLM C- 843/ 2021	L. ACHARI	C.O .	COUR T NO. 11	Order Dtd. 2021- 11-01			(S ea t No - 5)
3 0 6	4209 8/20 21	02.11 .2021	CRLM C- 216/ 2021	BINDU SAGAR SWAIN	C.O .	COUR T NO. 11	Order Dtd. 2021- 11-01			(S ea t No - 5)
3 0 7	4209 9/20 21	02.11 .2021	WP (C) - 3078 9/20 21	LOKANAT H DASH	C.O .	COUR T NO. 24	Order Dtd. 2021- 11-01			(S ea t No - 5)
3 0 8	4210 0/20 21	02.11 .2021	CRLM C- 73/2 021	SARADA DASH	C.O .	COUR T NO. 8	Order Dtd. 2021- 11-01			(S ea t No - 5)
3 0 9	4210 1/20 21	02.11 .2021	CRLM C- 1651 /202 0	S. R. KARA	C.O .	DR (J)	Order Dtd. 2021- 11-01			(S ea t No - 5)
3 1 0	4210 2/20 21	02.11 .2021	CRLM C- 1638 /202 1	S. DAS	C.O .	COUR T NO. 11	Order Dtd. 2021- 11-01			(S ea t No - 5)
3 1 1	4210 3/20 21	02.11 .2021	CRLM C- 1607 /202 0	M. K. SWAIN	C.O .	DR (J)	Order Dtd. 2021- 11-01			(S ea t No - 5)
3 1 2	4210 4/20 21	02.11 .2021	CRLM C- 1224 /202	M. K. SWAIN	C.O .	COUR T NO. 23	Order Dtd. 2021- 11-01			(S ea t No

			0							-5)
313	42105/2021	02.11.2021	BLAPL-7955/2021	B.K. PATI	C.O.	COURT NO. 12	Order Dtd. 2021-10-25			(Seat No - 5)
314	42106/2021	02.11.2021	WP(C)-30616/2021	GYANA RANJAN PATRA	C.O.	COURT NO. 24	Order Dtd. 2021-11-01			(Seat No - 5)
315	42107/2021	02.11.2021	WP(C)-32085/2021	TRILOCHAN BAG	C.O.	COURT NO. 24	Order Dtd. 2021-11-01	WRIT BRANCH-5		(Seat No - 21)
316	42108/2021	02.11.2021	WP(C)-24571/2021	ARTATRANA NAYAK	C.O.	COURT NO. 24	Order Dtd. 2021-11-01			(Seat No - 21)
317	42109/2021	02.11.2021	WP(C)-32139/2021	TRILOCHAN BAG	C.O.	COURT NO. 24	Order Dtd. 2021-11-01	WRIT BRANCH-7		(Seat No - 18)
318	42110/2021	02.11.2021	WP(C)-32781/2021	S. S. DASH	C.O.	COURT NO. 3	Order Dtd. 2021-11-01	WRIT BRANCH (DIVISION BENCH)		(Seat No - 102)
319	42111/2021	02.11.2021	ABLA PL-12359/2021	ABHIJIT DAS	C.O.	COURT NO. 1	Order Dtd. 2021-10-26			(Seat No - 102)
320	42112/2021	02.11.2021	CRLA-600/	M. M. PANDA	C.O.	COURT NO.	Order Dtd. 2021-11-01			(Seat

			2021			9 OLD				No - 10 2)
3 2 1	4211 3/20 21	02.11 .2021	BLAP L- 5789 /202 1	R. K. MALLICK	C.O .	COUR T NO. 25	Order Dtd. 2021- 10-29			(S ea t No - 10 2)
3 2 2	4211 4/20 21	02.11 .2021	RSA- 348/ 2007	P. C. MOHANTY	C.O .	COUR T NO. 25	Order Dtd. 2021- 11-01		SECO ND APPE AL	(S ea t No - 3)
3 2 3	4211 5/20 21	02.11 .2021	BLAP L- 9630 /202 1	M. R. BARIK	C.O .	COUR T NO. 12	Order Dtd. 2021- 11-02			(S ea t No - 3)

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